



P. Eswaramoorthy Insolvency Professional

IBBI. Reg No. IBBI / IPA / -002 / IP-NO 0284 / 2017-18 / 10842

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF C P S STEEL INDIA PRIVATE LIMITED

RELEVANT PARTICULARS:		
1.	Name of Corporate Debtor	C P S STEEL INDIA PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	11/04/2003
3.	Authority under which Corporate Debtor is incorporated / registered	RoC-Coimbatore, Ministry of Corporate Affairs
4.	Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U27104TZ2003PTC010552
5.	Address of the registered office and principal office (if any) of Corporate Debtor	No. 102 P N Palayam Road K R Puram Ganapathy Coimbatore - 641006, Tamil Nadu, India.
6.	Insolvency commencement date in respect of Corporate Debtor	25/04/2022
7.	Estimated date of closure of Insolvency Resolution Process	21/10/2022.
8.	Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Mr. P. Eswaramoorthy Reg.No:IBBI/IPA-002/IP-N00284/2017-18/10842.
9.	Address and eMail of the Interim Resolution Professional as registered with the Board	Mr. P. Eswaramoorthy No, 44, 5th Street , Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India. eMail : eswarfcs@gmail.com 0422 - 2322333, 3500466
10.	Address and E-Mail to be used for Correspondence with the Interim Resolution Professional, If Different from those given at Sl. No.9.	Same as serial No.9 above
11.	Last date for submission of claims	08/05/ 2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads . Physical Address: Same as serial No.9 above

NOTICE is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process against the **C P S STEEL INDIA PRIVATE LIMITED** on 25/04/2022. The creditors of **C P S STEEL INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before **08/05/2022** to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Note1: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof:

Form B : Claim by Operational Creditors except workmen and employees

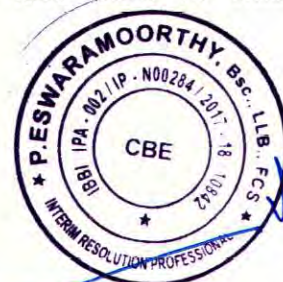
Form C : Claim by Financial Creditors

Form D : Claim by a Workman or an Employee

Form E : Claim submitted by an authorized representative of workman or employee

Form F : Claim by Creditors other than financial creditors and Operational Creditors

Submission of false or misleading proofs of claim shall attract penalties.



Place : Coimbatore
Date : 26/04/2022

P. Eswaramoorthy, B.Sc., LL.B., FCS.,
Insolvency Professional
e-Mail : eswarfcs@gmail.com;
Phone: 0422 - 2322333, 3500466

Get insights

from wherever you are



The **ALL-NEW**
Business Standard App
Making Devices Smart,
Insight Out.



Business Standard
Insight Out



business-standard.com

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF C P S STEEL INDIA PRIVATE LIMITED

RELEVANT PARTICULARS:

1. Name of Corporate Debtor	C P S STEEL INDIA PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	11/04/2003
3. Authority under which Corporate Debtor is incorporated / registered	RoC-Coimbatore, Ministry of Corporate Affairs
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Debtor	U27104TZ2003PTC010552
5. Address of the registered office and principal office (If any) of Corporate Debtor	No. 102 P N Palayam Road, KR Puram Ganapathy, Coimbatore - 641006, Tamil Nadu, India.
6. Insolvency commencement date in respect of Corporate Debtor	25/04/2022
7. Estimated date of closure of Insolvency Resolution Process	21/10/2022.
8. Name and Registration Number of the Insolvency Professional acting as Interim Resolution Professional	Mr. P. Eswaramoorthy Reg. No:IBBI/PA-002/ IP-1400204/2017-19/10842.
9. Address and E-mail of the Interim Resolution Professional as registered with the Board	Mr. P. Eswaramoorthy No. 44, 5th Street, Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramananthapuram, Coimbatore-641045, Tamil Nadu, India e-mail: eswarfcs@gmail.com 0422 - 2322333, 3500466
10. Address and E-Mail to be used for Correspondence with the Interim Resolution Professional, If Different from those given at Sl. No. 9.	Same as serial No.9 above
11. Last date for submission of claims	08/05/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives	Web link: https://www.ibbi.gov.in/home/downloads . (Refer Note 1) Physical Address: Same as serial No.9 above

NOTICE is hereby given that the National Company Law Tribunal has ordered the commencement of Corporate Insolvency Resolution Process against the **C P S STEEL INDIA PRIVATE LIMITED** on 25/04/2022. The creditors of **C P S STEEL INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before 08/05/2022 to the Interim Resolution Professional at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Note 1: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof:

Form B: Claim by Operational Creditors except workmen and employees

Form C: Claim by Financial Creditors

Form D: Claim by a Workman or an Employee

Form E: Claim submitted by an authorized representative of workman or employee

Form F: Claim by Creditors other than financial creditors and Operational Creditors

Submission of false or misleading proofs of claim shall attract penalties.

P. Eswaramoorthy, B.Sc., LL.B., FCS.,
Insolvency Professional

Place : Coimbatore

Date : 26/04/2022

e-Mail: eswarfcs@gmail.com;
Phone: 0422 - 2322333, 3500466

Particulars

	Quarter Ended March 31, 2022	Year Ended March 31, 2022	Quarter Ended March 31, 2021	Year Ended March 31, 2021
	(Audited)	(Audited)	(Audited)	(Audited)
Total income from operations	516.28	2,115.36	502.93	1,852.53
Net profit for the period (before tax, exceptional and/or extraordinary items)	442.65	1,855.29	423.01	1,748.95
Net profit for the period before tax (after exceptional and/or extraordinary items)	442.65	1,855.29	423.01	1,748.95
Net profit for the period after tax (after exceptional and/or extraordinary items)	343.55	1,393.13	316.08	1,325.76
Total comprehensive income for the period [comprising profit for the period (after tax) and Other Comprehensive Income (after tax)]	344.55	1,393.62	317.82	1,325.07
Equity share capital	106.64	106.64	106.48	106.48
Other Equity (excluding revaluation reserve) as at March 31, 2022		5,423.40		
Earnings per share (of ₹ 5 each)				
Basic (₹):	16.11	65.36	14.84	62.28
Diluted (₹):	16.10	65.31	14.81	62.16

Notes:

- The above results of the Company have been reviewed and recommended by the Audit Committee and approved by the Board of Directors of the Company at its meeting held on April 27, 2022. The results have been subject to audit by the Statutory Auditors of the Company.
- The above is an extract of the detailed format of Quarterly / Annual Financial Results filed with the National Stock Exchange of India Limited and BSE Limited under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly / Annual Financial Results are available on www.bseindia.com, www.nseindia.com and www.hdfcfund.com.

Naveet Munot | MD & CEO
DIN: 05247228

Place: Mumbai | Date: April 27, 2022

ഫോം എ പൊതു അറിയിപ്പ്	
(ഇൻസോൾവൻസി ആൻഡ് ബാങ്കറപ്പ്റ്റ്സി ബോർഡ് ഓഫ് ഇന്ത്യയുടെ (കോർപറേറ്റ് വ്യക്തികൾക്കായുള്ള ഇൻസോൾവൻസി റെസൊല്യൂഷൻ പ്രോസസ്സ്) റെഗുലേഷൻസ് 2016ന്റെ ചട്ടം ആറ് പ്രകാരം)	
സിപിഎസ് സ്റ്റീൽ ഇന്ത്യ പ്രൈവറ്റ് ലിമിറ്റഡിന്റെ കടക്കാരുടെ ശ്രദ്ധയ്ക്ക്	
പ്രസക്തമായ വിശദാംശങ്ങൾ	
1. കോർപറേറ്റ് കടക്കാരന്റെ പേര്	സിപിഎസ് സ്റ്റീൽ ഇന്ത്യ പ്രൈവറ്റ് ലിമിറ്റഡ്
2. കോർപറേറ്റ് സംയോജിപ്പിച്ച തീയതി	11/04/2003
3. കോർപറേറ്റ് കടക്കാരനെ സംയോജിപ്പിച്ച/രജിസ്റ്റർ ചെയ്തിരിക്കുന്ന അതോറിറ്റി	RoC-കോയമ്പത്തൂർ, കോർപറേറ്റ് കാര്യ മന്ത്രാലയം
4. കടക്കാരന്റെ കോർപറേറ്റ് തിരിച്ചറിയൽ നമ്പർ/ബാധ്യത തിരിച്ചറിയൽ നമ്പർ	U27104TZ2003PTC010552
5. കടക്കാരന്റെ രജിസ്റ്റർ ചെയ്ത ഓഫീസിന്റെ/പ്രിൻസിപ്പൽ ഓഫീസിന്റെ (ഏതെങ്കിലും) വിലാസം	നമ്പർ 102, പിഎൻ പാളയം റോഡ്, കെആർ പുരം, ഗണപതി, കോയമ്പത്തൂർ - 641006, തമിഴ്നാട്, ഇന്ത്യ.
6. കോർപറേറ്റ് കടക്കാരനെ സംബന്ധിച്ചിടത്തോളം പാപ്പരത്തം ആരംഭിക്കുന്ന തീയതി	25/04/2022
7. പാപ്പരത്തം അവസാനിപ്പിക്കുന്നതിനുള്ള ഏകദേശ തീയതി	21/10/2022
8. ഇടക്കാല റെസല്യൂഷൻ പ്രൊഫഷണലായി പ്രവർത്തിക്കുന്ന ഇൻസോൾവൻസി പ്രൊഫഷണലിന്റെ പേരും രജിസ്ട്രേഷൻ നമ്പറും	മിസ്സർ പി. ഈശ്വരമൂർത്തി രജിസ്ട്രേഷൻ നമ്പർ: IBB/IPA-002/IP-N00284/2017-18/10842.
9. ബോർഡിനൊപ്പം റെസൊല്യൂഷൻ പ്രൊഫഷണൽ രജിസ്റ്റർ ചെയ്ത ഇടക്കാല വിവരവും ഇമെയിലും	മിസ്സർ പി. ഈശ്വരമൂർത്തി നമ്പർ 44, അബ്ബാം സ്ക്വീറ്റ്, രാമലിംഗജോതിനഗർ, കോർപറേഷൻ ഓഫീസിനു സമീപം, നഞ്ചുണ്ടപുരം റോഡ്, രാമനാഥപുരം, കോയമ്പത്തൂർ - 641045, തമിഴ്നാട്, ഇന്ത്യ. eMail: eswarfcs@gmail.com 04222322333, 3500466
10. റെസല്യൂഷൻ പ്രൊഫഷണൽ നൽകിയിരിക്കുന്നതിൽ നമ്പർ ഒമ്പതിൽ നിന്ന് വ്യത്യസ്തമാണെങ്കിൽ ഇടക്കാലത്തേയ്ക്കുള്ള കത്തിടപാടുകൾക്കായി ഉപയോഗിക്കേണ്ട വിലാസവും ഇ-മെയിലും	മുകളിലുള്ള സീരിയൽ നമ്പർ ഒമ്പതിലേതു പോലെ.
11. ക്ലെയിമുകൾ സമർപ്പിക്കാനുള്ള അവസാന തീയതി	08/05/2022
12. പ്രഫഷണൽ ക്രെഡിറ്റർമാരുടെ ക്ലാസുകൾ, എന്തെങ്കിലും ഉണ്ടെങ്കിൽ, ക്ലോസ് (ബി) വകുപ്പ് 21ലെ ഉപവകുപ്പ് (6ആം) ഇടക്കാല പ്രമേയത്തിലൂടെ ഉറപ്പിച്ചു	ബാധകമല്ല
13. അംഗീകൃതമായി പ്രവർത്തിക്കാൻ തിരിച്ചറിഞ്ഞിട്ടുള്ള ഒരു ക്ലാസിലെ കടക്കാരുടെ പ്രതിനിധികളായ ഇൻസോൾവൻസി പ്രഫഷണലുകളുടെ പേരുകൾ (ഓരോ ക്ലാസിനും മൂന്ന് പേരുകൾ)	ബാധകമല്ല
14. (എ) പ്രസക്തമായ ഫോമുകളും (ബി) അംഗീകൃത പ്രതിനിധികളുടെ വിശദാംശങ്ങളും	വെബ്സൈറ്റ് : https://www.ibbi.gov.in/home/downloads (കുറിപ്പ് 1 റഫർ ചെയ്യുക) വിലാസം: മുകളിലുള്ള സീരിയൽ നമ്പർ ഒമ്പതിനു സമാനം.
25/04/2022ന് സിപിഎസ് സ്റ്റീൽ ഇന്ത്യ പ്രൈവറ്റ് ലിമിറ്റഡിനെതിരായ കോർപറേറ്റ് പാപ്പരത്ത പരിഹാര പ്രക്രിയ ആരംഭിക്കുന്നതായി നാഷണൽ കമ്പനി ലോ ട്രൈബ്യൂണൽ ഉത്തരവിട്ടതായി അറിയിപ്പ് നൽകുന്നു. സിപിഎസ് സ്റ്റീൽ ഇന്ത്യ പ്രൈവറ്റ് ലിമിറ്റഡിന്റെ കടക്കാർ 08/05/2022നോ അതിനുമുമ്പോ അവരുടെ ക്ലെയിമുകളുടെ ഒരു തെളിവ് ഇടക്കാല റെസല്യൂഷൻ പ്രഫഷണൽ മുഖേനയോ ഇനം 10ന് എതിരായി പരാമർശിച്ചിരിക്കുന്ന വിലാസത്തിൽ സമർപ്പിക്കാനും ഇതിനാൽ ആവശ്യപ്പെടുന്നു. ഹിനാൻഷ്യൽ ക്രെഡിറ്റർമാർ അവരുടെ ക്ലെയിമുകൾ ഇലക്ട്രോണിക് മാർഗങ്ങളിലൂടെ മാത്രമേ തെളിവു സഹിതം സമർപ്പിക്കാവൂ. മറ്റെല്ലാ കടക്കാർക്കും ക്ലെയിമുകൾ തെളിവു സഹിതം നേരിട്ടോ തപാൽ വഴിയോ ഇലക്ട്രോണിക് മാർഗങ്ങളിലൂടെയോ സമർപ്പിക്കാം. കുറിപ്പ് 1: ക്ലെയിം സമർപ്പിക്കുന്നതിന് ആവശ്യമായ നിർദ്ദിഷ്ട ഫോമുകൾ (ഫോമുകൾ ലഭ്യമാകുന്നതിന് സന്ദർശിക്കുക https://www.ibbi.gov.in/home/downloads) പുറം: ഫോം ബി: തൊഴിലാളികളും ജീവനക്കാരും ഒഴികെയുള്ള കടക്കാരുടെ ക്ലെയിം ഫോം സി: ഫിനാൻഷ്യൽ ക്രെഡിറ്റേഴ്സ് മുഖേനയുള്ള ക്ലെയിം ഫോം ഡി: ഒരു ജോലിക്കാരന്റെയോ ജീവനക്കാരന്റെയോ ക്ലെയിം ഫോം ഇ: ജോലിക്കാരന്റെയോ ജീവനക്കാരന്റെയോ അംഗീകൃത പ്രതിനിധി സമർപ്പിച്ച ക്ലെയിം ഫോം എഫ്: സാമ്പത്തിക കടക്കാർ ഒഴികെയുള്ള കടക്കാരുടെ ക്ലെയിവും ഓപ്പറേഷണൽ ക്രെഡിറ്റ് ക്ലെയിമിന്റെ തെറ്റായതോ തെറ്റിദ്ധരിപ്പിക്കുന്നതോ ആയ തെളിവുകൾ സമർപ്പിച്ചാൽ പിഴ ഈടാക്കും. പി. ഈശ്വരമൂർത്തി, ബിഎസ്സി, എൽഎൽബി, എഫ്സിഎസ് ഇൻസോൾവൻസി പ്രഫഷണൽ ഇ-മെയിൽ: eswarfcs@gmail.com സഫലം: കോയമ്പത്തൂർ തീയതി: 26/04/2022 ഫോൺ: 0422-2322333, 3500466	